

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

99/441(ND)/2018

PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
09.07.2018

NAME OF THE COMPANY: M/s. Chetanya Buildcon Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: None

Present for the Respondent: None

ORDER

None is appeared on behalf of the appellant. Report of the ROC has not been received. Fresh notice to the ROC returnable on 1st of August, 2018.

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—Sd—
(Ina Malhotra)
Member (J)

(Sameer)